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Title: Withdrawl of the Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय के राज्य मंत्री (श्री गिरिराज सिंह): अध्यक्ष महोदया, मैं प्रस्ताव करता हूँ कि सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 का संशोधन करने वाले विधेयक@ को वापस लिया जाए।

HON. SPEAKER: The question is:

“That leave be granted to withdraw a Bill to amend the Micro, Small and Medium Enterprises Development Act, 2006. ”

The motion was adopted.

श्री गिरिराज सिंह: अध्यक्ष महोदया, मैं विधेयक को वापस लेता हूँ।

a The Bill was introduced on 20 April, 2015. A Statement containing reasons for which the Bill is being withdrawn has been circulated to Members on 24 March, 2018.